

However, where such information is not furnished along with the application, the ration card is issued after verification of the factum of residence etc. Conditions for obtaining permanent ration card include the criteria that the applicant should be residing in a pucca house, should be actually residing at the address given and there should be no evidence of illegal occupation.

### **Industrial Growth Centres in Kerala**

2037. SHRI KODIKKUNNIL SURESH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala has initiated any steps for giving financial assistance for setting up of industrial growth centres in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Under the Growth Centre Scheme, each growth centre would be developed at a cost of Rs. 25-30 crores out of which centre's contribution is of the order of Rs. 10 crores. The Central Government has advised the State Governments/Union Territory Administrations not to incur any expenditure on the selected growth centres till the project reports are approved by the Government of India. The Government of Kerala have submitted the project reports for the two growth centres allotted to them. The reports are being appraised.

[Translation]

### **Classified Industries under Food Processing Industries**

2038. SHRI DAU DAYAL JOSHI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the names of food processing industries which have been declared as classified industries;

(b) whether the Government propose to set up such industries in the rural areas and to educate the farmers in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the steps proposed to be taken by the Government to set up such industries in rural areas with a view to check migration of labourers from the rural areas?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a)

All food processing industries other than milk food malted foods and flour but excluding the items reserved for the small scale sector are considered high priority industries.

(b) to (d) The Ministry of Food Processing Industries does not have any proposal to set up food processing industries directly in any State. However, this Ministry has formulated several Plan Schemes under which assistance is given to the State Governments, Cooperative Societies and Public Sector Undertakings for development of food processing industries and for imparting training to people in rural areas for food processing.

### **Expenditure incurred on setting up of Doordarshan Centres**

2039. SHRI DAU DAYAL JOSHI: Will the Minister of INFORMATION AND BROADCASTINGS be pleased to state:

(a) the expenditure incurred on setting up of Doordarshan Centres in Rajasthan including Jaipur during the last three years and to be incurred during the current year; and

(b) the time by which the range of local programmes telecast on Jaipur Doordarshan is likely to be expanded to the entire State?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-